

S.No.1

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
01-02-2024 AT 02:30 PM**

**IA (CA) 6/2023 & Contempt. P (CA) 3/2023 in CP No. 38/2006
TP No. 07/HDB/2016
u/s. 397/398 of Companies Act, 2013**

IN THE MATTER OF:

Mr. Vijay Kumar Goyal & 3 Others

...Petitioner

VS

Krishna Metal Industries Pvt Ltd & 4 Others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. ASHISH VERMA, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (CA) 6/2023 & Contempt. P (CA) 3/2023

As it being a special bench, orders not pronounced. **For orders on 07.03.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)